COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 705 OF 2018 IN</u> <u>DFR NO. 1996 OF 2018</u>

Dated: 1st June, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Company Limited Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : -

ORDER

The case called twice. There is no representation on behalf of the Appellant.

To give one more opportunity, list the matter on <u>5-7-2018</u>.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

tpd/vg